

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/11589 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Sivasagar

Dated Guwahati, the 29th November, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- Letter No. DJSV/STDR/F-5/2023/7362, dated 01.11.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Mridusmita Sarkar, Judicial Magistrate 1st Class, Sivasagar, has been allowed to avail HTC for the block period of 2022-2023, to travel from Sivasagar to her home town Dhubri and return back from Dhubri to Sivasagar, w.e.f. the evening of 23.11.2023 to the morning of 06.12.2023, by the shortest possible route, as per existing Rules.

Smti. Sarkar may be informed accordingly.

Thanking you.

Yours faithfully,



REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/11590-11593 /A. Dated 29th November, 2023
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Mridusmita Sarkar, Judicial Magistrate First Class, Sivasagar for information, with reference to her letter dated 30.10.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



REGISTRAR (VIGILANCE)

